

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5438
ANSWERED ON:09.05.2012
ALLOTMENT OF BWA SPECTRUM
Natarajan Shri P.R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has allocated Broadband Wireless Access(BWA) licence for rolling out high speed internet and 4G services;
- (b) if so, the details of such companies along with the revenue generated as a result thereof;
- (c) whether a case of non-assignment of BWA Spectrum to United States of America based chip making company namely Qualcomm has been received on date even though the licence was granted to the company;
- (d) if so, the reasons therefor; and
- (e) the present status of the assignment of BWA Spectrum to the company alongwith the time by which the final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) The list of the successful Broadband Wireless Access (BWA) bidders having CMTS/UASL/ISP (Cellular Mobile Telephone Service/Unified Access Service Licence/Internet Service Provider) license along with the details of revenue received on account of auction of Spectrum for BWA is given in the Annexure.
- (c) to (e) On issue of relevant license for Broadband Wireless Access (BWA) services to M/s Wireless Business Services Pvt. Ltd. (WBSPL), a nominee of M/s Qualcomm, the assignment of BWA spectrum has been issued.